## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2697 ANSWERED ON:09.12.2011 DISINVESTMENT TARGET

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## Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has explored options other than public issues to realise the disinvestment target;
- (b) if so, the details thereof alongwith its likely impact on the existing shareholders of the concerned Public Sector Undertakings (PSUs);
- (c) whether the Government proposes to permit cross holdings amongst profitable PSUs;
- (d) if so, the reasons therefor along with the level at which it is likely to be capped; and
- (e) the likely impact this would have on PSUs reserves and other investments/obligations?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S. PALANIMANICKAM)

- (a) No, Sir.
- (b) Does not arise in view of reply to (a) above.
- (c)-(e) Tn the bearish capital market the optimum value of shares of CPSEs cannot be realised, therefore, other options are being examined. When these options are firmed up, only then the impact on PSUs could be assessed.